

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 101

IA No. 287/JPR/2023

CP No. (IB)- 43/7/JPR/2021

Under Section 7 of IBC, 2016

**In the matter of:**

**Rajasthan Financial Corporation** .... **Financial Creditor/Applicant**

**Versus**

**M/s Man Industrial Corporation Ltd.** ...**Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**  
**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

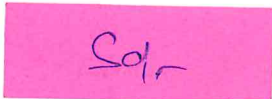
**Present Through Video Conferencing: -**

For the Applicant : Manjeet Kaur, Adv.

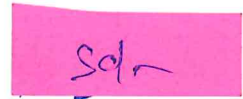
For the Respondent : Siddharth Bapna, Adv.

**ORDER**

Heard Ms. Manjeet Kaur, Adv. appearing for the Petitioner. Mr. Siddharth Bapna, Adv. appearing for the Respondent. IA No. 305/JPR/2024 has been filed by the Petitioner. Copy of the same has been furnished to the learned counsel for the Respondent. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 28.08.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 24, 2024